

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

**SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 159/7/HDB/2020
NAME OF THE COMPANY	GVK Transportation Pvt Ltd
NAME OF THE PETITIONER(S)	Oriental Bank of Commerce
NAME OF THE RESPONDENT(S)	GVK Transportation Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

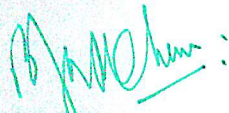
ORDER

Counsel for Petitioner connected via video-conference.

Ms. Rubaina Khatoon, Advocate offers to file vakalat for Corporate Debtor and seeks time to file counter.

Time is granted for filing vakalat and counter. List the matter for further consideration on 15.03.2021.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)